NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

<u>2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> <u>DAILY CAUSE LIST DATED 27.03.2024</u>

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2156 of 2024 in I.A. No of 2024 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers' Association Winter Hills-77, Gurugram Vs. Umang Realtech Pvt. Ltd. & Ors.	Karan Rajpurohit

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1. Notice Board

By order -sd/-

2. Website: www.nclat.nic.in Assistant Registrar